

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ashok Kumar Pandey will take up the following case today i.e. on 12th August, 2026 at 2.15 P.M. in Court No. 315 (Cent. Building).

FOR ADMISSION

1. CR. MISC./55304/2026 132(1), R.BAIL-1	SHRI JASWANT SINGH @ ROLLY BABU, PROP. OF M/S MAA VAISHNAVI SINGH @ SONS VS UNION OF INDIA, REPRESENTED BY SRI SACHIDANANAD YADAV, ADDITIONAL ASSISTANT DIRECTOR, DIRECTOR GENE	SADASHIV TIWARI DR. K.N. SINGH(A.S.G.) AMIT PANDEY
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Patna High Court
Dated, 12th August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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